

1	2	3	4	5	6	7	8	9	10
4.	Uttar Pradesh	-	02	-	01	02	-	-	-
5.	Andhra Pradesh	-	01	-	-	-	-	01	-
6.	Kerala	01	01	-	02	-	-	01	01
7.	Rajasthan	-	02	01	04	03	-	02	02
8.	Tamil Nadu	-	04	-	-	01	03	-	04
9.	Bihar	-	02	-	01	01	-	-	01
10.	West Bengal	-	-	01	03	-	-	-	01
11.	Maharashtra	-	01	04	05	08	07	01	09
12.	Madhya Pradesh	-	-	-	04	14	01	-	07
13.	New Delhi	-	-	-	-	-	-	-	-
14.	Assam	-	01	-	01	01	-	-	-
15.	Odisha	-	-	-	-	28	03	-	-
16.	Jharkhand	-	-	01	-	-	01	-	02

Child labour

2767.SHRI MD. NADIMUL HAQUE: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- whether Government has failed in curbing practices of child labour;
- if so, the reasons therefor;
- the steps undertaken by the Ministry to curb practices of child labour in the country;
- whether there is any specific record of child labour in the country; and
- if so, the State-wise details for last three years?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) No, Sir. The different measures taken by the Government has resulted in reduction of the total number of working children in India in the age group of 5-14 years from 1.26 crore as per the Census 2001 to 43.53 lakh as per the Census 2011.

(b) Does not arise in view of the reply given at (a) above.

(c) The Government is following a multi-pronged strategy to tackle the problem of child labour through legislative measures, project-based intervention for rescue and rehabilitation through National Child Labour Project (NCLP) Scheme and measures for economic rehabilitation of the families of child labour through convergence with other welfare schemes of different Ministries/ Departments.

(d) and (e) Yes, Sir. As per data available through Census 2011, the State-wise details of working children in the age group of 5 to 14 years are given in Statement.

Statement

*State-wise details of working children in the age group of
5-14 years as per Census 2011*

Sl. No.	Name of State/UT	No. of working children in the age group of 5-14 years
1	2	3
1.	Andaman & Nicobar Island	999
2.	Andhra Pradesh **	404851
3.	Arunachal Pradesh	5766
4.	Assam	99512
5.	Bihar	451590
6.	Chandigarh U.T.	3135
7.	Chhattisgarh	63884
8.	Dadra and Nagar H.	1054
9.	Daman and Diu U.T.	774
10.	Delhi U.T.	26473
11.	Goa	6920
12.	Gujarat	250318
13.	Haryana	53492
14.	Himachal Pradesh	15001
15.	Jammu and Kashmir	25528
16.	Jharkhand	90996

1	2	3
17.	Karnataka	249432
18.	Kerala	21757
19.	Lakshadweep UT	28
20.	Madhya Pradesh	286310
21.	Maharashtra	496916
22.	Manipur	11805
23.	Meghalaya	18839
24.	Mizoram	2793
25.	Nagaland	11062
26.	Odisha	92087
27.	Pondicherry U.T.	1421
28.	Punjab	90353
29.	Rajasthan	252338
30.	Sikkim	2704
31.	Tamil Nadu	151437
32.	Tripura	4998
33.	Uttar Pradesh	896301
34.	Uttarakhand	28098
35.	West Bengal	234275
TOTAL		4353247

** Including Telangana.

Annual growth rate of employment

2768.SHRIMATI SASIKALA PUSHPA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the targets fixed for annual growth rate of employment and the actual achievement made including job opportunities created during the last three years;

(b) whether the annual growth of employment does not commensurate with the growth of economy;